#### Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MOR MUKUT GOTHWAL P.N.-13-A, SHARMA COLONY, 22 GODOWN, RAJASTHAN, 302019 **Roll No -** 1251

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ASHOK KUMAR GOTHWAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KANCHAN SHARMA A-206, 2ND FLOOR, NEW MOTI NAGAR,, DELHI, 110015 **Roll No -** 1252

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI DEVENDER KUMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

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PAPER

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Paper II LAW

**Issuing Authority** 

Registrar General

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAMOD KUMAR SRIVASTAVA NIRALA NAGAR COLONY, POST- ANAND NAGAR, UTTAR PRADESH, 273155 **Roll No -** 1253

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SURYA NARAYAN LAL SRIVASTAVA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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TIME

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**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. PRAVIN KUMAR H.NO. 60/279 LAXMAN VIHAR MUZAFFAR NAGAR,, UTTAR PRADESH, 251001

**Roll No - 1254** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI TRIPAL SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MRS. SHALINI TYAGI B-17 BABA BANDA BAHADUR APRARTMENT SECTOR 14 ROHINI, , DELHI, 110085

**Roll No -** 1255

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SAURABH TYAGI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KULDEEP SINGH H.NO. 510, SECTOR 2, OPPOSITE HUDA WATER TANK BAHADURGARH, HARYANA, 124507

**Roll No - 1256** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI BUDHRAM SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. PROTIMA PARIHAR 52/2/2, SHIV VIHAR TIRAHA KARAWAL NAGAR, DELHI-94 MAHALAXMI ENCL OPP HANUMAN MANDIR, , DELHI, **Roll No -** 1257

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SURENDRA KUMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJAY KUMAR RAI 28- SHAHEED BHAGAT SINGH APARTMENTS, SECOTOR-14, PHASE-2, SOUTH WEST DWARKA NEW DELHI, , DELHI, 110078 **Roll No -** 1258

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI DEVENDRA NATH RAI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ABHISHEK RAJ FLAT NO 7, SECOND FLOOR STREET NO 17, CHANDAN VIHAR SANTNAGAR, DELHI, 110084

**Roll No - 1259** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI KRISHNA BALLABH SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. PANKAJ YADAV FLAT NO E -1201, BPTP PARK SERENE, SECTOR 37- D, HARYANA, 122001

**Roll No -** 1260

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI D.V.S. YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. ANJU AGRAWAL SANJEEVNI SADAN 12/660 INDIRA NAGAR MUNSHI PULIYA, , UTTAR PRADESH, **Roll No -** 1261

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SHRI RAJENDRA PRASAD AGRAWAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

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Place :	Signature of Candidate :	
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BHANU PRATAP SINGH CHAUHAN 594 KA / 422 NEELMATHA BAZAR, P.O. NEELMATHA, UTTAR PRADESH, 226002

**Roll No - 1262** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHIV SINGH CHAUHAN

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

**Examination Centre :** 

Affix Passport Size

Photograph

(Similar to that affixed on application form)

PAPER

**Paper I LAW** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MUKESH KUMAR CHAMBER NO B- 129, BGS BLOCK TISHAZARI COURT NORTH DELHI, DELHI, 110054

**Roll No -** 1263

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI DEO NARAYAN SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJEEV KUMAR T-51 B, PHASE- 1, BUDH VIHAR , DELHI, 110086 **Roll No -** 1264

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI LAXMI CHAND

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

Registral Genera

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SHUKLA MOH SHIV NAGAR TURKAHIYA POST GANDHI NAGAR , UTTAR PRADESH, 272001 **Roll No -** 1265

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KESHAV CHANDRA SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PARMIL KUMAR E-23, WEST JYOTI NAGAR DELHI,, DELHI, 110094 **Roll No -** 1266

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SATYAVIR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ARVIND PRATAP C/O OMPRAKASH VERMA R/O H.NO. 60, SECTOR 19 INDIRA NAGAR, , UTTAR PRADESH, 226016

**Roll No - 1267** 

**Category - UR** 

**Domicile of C.G. -** NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Gender - MALE** 

Father's / Husband's Name :

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI ASHOK KUMAR

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JAI SINGH YADAV H.NO 549/152 (OLD 549/37), BARA BARAHA, POST CHANDAR NAGAR, P/S ALAMBAG, , UTTAR PRADESH, 226005 **Roll No -** 1268

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RADHEY SHYAM YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ZUBAIR AHMED CHAMBER NO L-22, P.S. RATHI, BLOCK A TISHAZARI COURT COMPLEX, DELHI, 110054

**Roll No - 1269** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI MD. TAUFIQUE AHMED

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURYAKANT SHUKLA H/O SATYENDRA SHREWAS WARD NO 68 NEAR HR TOWER AMAN NAGAR RAIPURA,, CHHATTISGARH, **Roll No -** 1270

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI VINAYAK PRASAD SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMESH KUMAR PAL 74/60 ALLEN GANJ, UTTAR PRADESH, 211002 **Roll No -** 1271

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI HANS NATH PAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Paper I LAW

PAPER

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Paper II LAW

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Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DILIP RAGHUVANSHI C-52, JVTS GARDEN, CHHATTERPUR EXTN. , DELHI, 110074 **Roll No -** 1272

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BHASKAR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

- ----

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANTOSH SINGH 4/B/105 AGRAWAL KRISH GARDEN COMPLEX BUILDING NO 4 OPP SANI TEMPLE PATANKAR ROAD NALASOPARA WEST PALGHAR, , MAHARASHTRA, 401203 **Roll No -** 1273

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KAMALA PRASAD SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMA SHANKER DUBEY C/O SHISHIR MISHRA, 9/964 INDIRA NAGAR , UTTAR PRADESH, 226016 **Roll No -** 1274

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM UDAI DUBEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SIDHARTH H.NO. A/27 A R.NO. 02 MAGISTRATE COLONY ASHIYANA PATNA 25,, BIHAR, **Roll No -** 1275

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI SHITAL PRASAD THAKUR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

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Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BRIJESH KUMAR NISHAD H.NO. C-102/133 (OPP. ORION MALL LANE OLD SHREE TALKIE) MOHADDIPUR, , UTTAR PRADESH, 273008

**Roll No -** 1276

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI KUBER PRASAD NISHAD

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHIPAL KAHRA PURANI BASTI KAHRA PARA, WARD NO. 13, JANJGIR, , CHHATTISGARH, 495668 **Roll No -** 1277

Category - UR

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI MR. MOHIT LAL KAHRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VINAY VERMA GALI NO. 4, SRI RAM PURAM COLONY DEOKALI BYPASS, UTTAR PRADESH, 224135

**Roll No -** 1278

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAM NAYAN VERMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHASHANK SHEKHAR SINHA KISAN COLONY ANISABAD , BIHAR, 800002 **Roll No -** 1279

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SURENDRA PRASAD SINHA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KULDEEP SINGH H.NO. 22/2 GANESHPUR ROORKEE, UTTARAKHAND, 247667 **Roll No -** 1280

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI AMAR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

(5

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. MAMTA CHANDEL H.NO. 73, 4TH FLOOR, FLAT NO. 18, GALI NO. 2 KRISHNA NAGAR SAFDARJUNG ENCLAVE, DELHI, 110029 **Roll No -** 1281

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SH. SHYAM SINGH CHANDEL

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VERENDRA KUMAR GOTHI C/O ISHAN VILLA VILLAGE AND POST JAISAKARRA TEH. CHARAMA, CHHATTISGARH, 494337

**Roll No -** 1282

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI RAMCHARAN GOTHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR UPADHYAY H.NO. 116, KESHAW NAGAR COLONY, D.P.H. MANDUADIH, UTTAR PRADESH, 221103 **Roll No -** 1283

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI SHRINIWAS UPADHYAY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SAUDAN SINGH CHAMBER NO. 40, GALI NO. 2, DISTRICT AND SESSIONS COURT COMPUND GR. NOIDA,, UTTAR PRADESH, 201306 **Roll No -** 1284

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RADHA BALLABH

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANTONU BISWAS Q.NO. 71, TATA FOUNDRY COLONY, GAUTAM ROAD BARIDIH JAMSHEDPUR EAST SINGH BHUM,, JHARKHAND, 831017 **Roll No -** 1285

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI. RANJAN KUMAR BISWAS

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR VILLAGE PEERMAJRA P.O. HARNOUL TEH. JAGADHARI, HARYANA, 135002 **Roll No -** 1286

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. AMAR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

brim Registrar General

(See reverse for instructions)

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR PANDEY H.NO. N-9/37CC-1 VAISHNO VIHAR COLONY BADI PATIYA POST BAZARDIHA, , UTTAR PRADESH, 221106 **Roll No -** 1287

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE RADHEY SHYAM PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJNISH AGRAWAL D-36/254 AUGUSTKUND , UTTAR PRADESH, 221001 **Roll No -** 1288

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE NANDAN PRASAD AGRAWAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR 10 KIRAN ENCLAVE NEAR HOTEL SAMRAT MODEL TOWN,, UTTAR PRADESH, 201001 **Roll No -** 1289

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SH. KAILASH CHAND

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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**Registrar General** 

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANSHUMAN TIWARI D-57, VDA COLONY, BARA LALPUR, CHANDMARI, P.O. CANTT, , UTTAR PRADESH, 221002 **Roll No -** 1290

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAVINDRA NATH TIWARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

•

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Dominilo of C C

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. RAJNEESH BALA H.NO. 14/1494, NEAR PUNJAB NATIONAL BANK, V.P.O. BURIA, HARYANA, 135101

**Roll No -** 1291

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SH PHOOL CHAND

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. CHANDRAKANT SINGH JAGAT Q.NO. F-1163, KAILASH VIHAR HTPS COLONY DARRI KORBA WEST P.O. JAMNIPALI, , CHHATTISGARH, 495451 **Roll No -** 1292

Category - ST

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI KRISHNA SINGH JAGAT

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. P. UMA MAHESH QR 31 JANTA COLONY GUDIYARI , CHHATTISGARH, 492001 **Roll No -** 1293

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LT. P. APPALA SWAMY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

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PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. MAMTA MISHRA CHOUDHARY KUNJ LANE 4 MANGAL BAZAR VIVEKANAND ASHRAM, CHHATTISGARH, 492001 **Roll No - 1294** 

Category - UR

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI UTTAM KUMAR MISHRA

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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**Examination Centre :** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SIDDHESHWAR SONI WARD NO 1 MATHPARA NANDINI ROAD JAMUL POST-JCW, JAMUL,, CHHATTISGARH, 490024

**Roll No -** 1295

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI GULAM SING SONI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. SUMAN SHUKLA PLOT NO 274 RAMJANKI KUNJ SUNDER NAGAR, , CHHATTISGARH, **Roll No -** 1296

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI SHRI RAMRAJ GAUTAM

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Issuing Authority

**Registrar General** 

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANTOSH KUMAR THAKUR RUPKALA HAIR DREESING MAIN ROAD SARAIPALI, CHHATTISGARH, 493558

**Roll No -** 1297

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI RAMANAND THAKUR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

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**Paper I LAW** 

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. MADHU SAINI 94-B SUNDER APTTS OUTER RING ROAD PASCHIM VIHAR,, DELHI, 110087 **Roll No -** 1298

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI D. S. SAINI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMSAJIWAN WARD NO. 13 SAHWANI TOLA KHONGAPANI TAHSIL MANENDRAGARH, , CHHATTISGARH, 497447 **Roll No -** 1299

**Category - SC** 

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SONAI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PRADIP KUMAR SAHU VILL.- LIMHA P.O. - GIDHA, P.S. - MUNGELI,, CHHATTISGARH, 495334

**Roll No - 1300** 

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI BABU RAM SAHU

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
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#### Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHASHI RANJAN SAHU AT+POST SINGIBAHAR, TAHSIL FARSABAHAR, , CHHATTISGARH, 496227 **Roll No -** 1301

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI VISHNU PRASAD

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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**2:00 P.M. to 5:00 P.M.** Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMESH KUMAR KISHORE GANJ KUMHAR TOLI PAHARI TAR, JHARKHAND, 834001 **Roll No -** 1302

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI JHALAN RAM

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. AJAY KUMAR MISHRA VILLAGE- KARMAHI, P.O.- KIRTAPUR, UTTAR **PRADESH**, 222001

**Roll No - 1303** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI RAMASAREY MISHRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MUKESH KUMAR UIKEY HNO. C-15/2, PYARELAL KHANDELWAL BDA COLONY SALAIYA, MADHYA PRADESH, 462026

**Roll No - 1304** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI DAYARAM UIKEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. SAKSHI SINGH D-81, NEHRU NAGAR, NEAR WATER TANK, MADHYA PRADESH, 462003 **Roll No -** 1305

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MR. VIVEK SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

id's Name : S SINGH

CHOOL,

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAGHAVENDRA PRATAP SINGH HNO. 140-B, VILLAGE- SOHAT, POST-KAIMA, PS-KOTHIBHAR, UTTAR PRADESH, 273163 **Roll No -** 1306

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MADAN PAL SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

brim Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. UPASANA SHIROMANI H.NO. -S-638 , SCHOOL BLOCK GALI NO. -5, SHAKERPUR, DELHI, 92 **Roll No -** 1307

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SH. RAM SHIROMANI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Paper I LAW

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**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VIRENDRA KUMAR VILLAGE- ARGUPUR KALAN, UTTAR PRADESH, 222101

**Roll No - 1308** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI MUNNI LAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

# Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. SARIKA CHATURVEDI HNO. 170-A, ALKAPURI , HABIBGANJ, MADHYA PRADESH, 462024 **Roll No -** 1309

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI B.N. CHATURVEDI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. BIPIN KUMAR SHARMA CHAMBER NO 109 CIVIL WING TIS HAZARI COURTS, DELHI, 110054

**Roll No - 1310** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI PRAKASH CHAND SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANANT KUMAR SINHA Q.NO. - 1281/B, MANAS NAGAR COLONY MUGHALSARAI, UTTAR PRADESH, 232101 **Roll No -** 1311

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SATYENDRA KUMAR SINHA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. BRIJ BEHARI LAL GAUTAM VILLAGE AND POST- BAIKUNTHPUR, MADHYA PRADESH, **Roll No -** 1312

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI BHAGWAT PRASAD GAUTAM

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANIL KUMAR SHARMA 17B/9K CHAKDAUD NAGAR NAINI, UTTAR PRADESH, 211008 **Roll No -** 1313

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI INDER JEET SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MATANG MUNI TRIPATHI VILLAGE- LAKHANAPAR, POST- BHATPAR, PS-BADAHALGANJ, UTTAR PRADESH, 273402 **Roll No -** 1314

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHANKAR SHARAN TRIPATHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KHALIQ AHMAD KHAN 587, QAZIWARA , OPPOSITE JAMA-MASJID , SIKANDRABAD, UTTAR PRADESH, 203205 **Roll No -** 1315

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHAFIQ AHMAD

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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(See reverse for instructions)

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Gender

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAKESH KUMAR SHUKLA 718, ADARSH NAGAR, MASWANPUR , UTTAR PRADESH, 208019 **Roll No -** 1316

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM AKBAL SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAMESH TIWARI 706, 7TH FLOOR, A-6 BUILDING, YOGIDHAM SYDNEY CHS LTD., KALYAN, MAHARASHTRA, 421301

**Roll No - 1317** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI KAMALAPATI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. MISHRA REENA RAMCHANDRA 14/2ND FLOOR, MATRUCHAYA BUIDLING, OPPOSITE WOODLAND THEATRE, RCS ROAD VIRAR, MAHARASHTRA, 401303 **Roll No -** 1318

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAMCHANDRA MISHRA

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SANJAY PANDOLE KHEDLI BAZAR MULTAIAMLA BETUL, MADHYA **PRADESH**, 460661

**Roll No -** 1319

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI CHINDHYA PANDOLE

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

(Similar to that affixed on application form)

Photograph

Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMDUTT TRIPATHI 578 BRIGADIER GHASIRAM COLONY MADARPUR ROAD BHARATPUR RAJASTHAN, , RAJASTHAN, 321001 **Roll No -** 1320

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM KRIPAL TRIPATHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANURAG MISHRA H.NO.- A310 AVAS VIKAS COLONY TELIARGANJ, UTTAR PRADESH, 211004 **Roll No -** 1321

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE C.P. MISHRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. UMESH CHANDRA TRIPATHI VILLAGE AND POST MARDANPUR KANPUR, UTTAR PRADESH, 209305 **Roll No -** 1322

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI BHAGWAN DUTT TRIPATHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VIVEK TIWARI 401 BETAWA APARTMENT BLOCK F GOMTINAGAR EXT. LUCKNOW, UTTAR PRADESH, 10

**Roll No - 1323** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE S.N. TIWARI

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

**Examination Centre :** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAHUL TIWARI NEAR DENA BANK, GHANTA GHAR ROAD KATNI, MADHYA PRADESH, 483501 **Roll No -** 1324

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI RAJENDRA PRASAD TIWARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. FANINDRA PATHAK 7L/2B SHIVPURI COLONEY GOVINDPUR PRAYAGRAJ, UTTAR PRADESH, 211004

**Roll No - 1325** 

**Category** - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI GHAN SHYAM PATHAK

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. HEMANGINI SHARMA 42/2 CARIAPPA ENCLAVE CARIAPPA MARG OPP CHIEF ENGINEERS ZONE, UTTAR PRADESH, 226002 **Roll No - 1326** 

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI HIRENDRA NATH SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. CHANDRA CHUD PANDEY 493/73 A128 RAMANAND NAGAR, ALLAHPUR, ALLAHABAD, UTTAR PRADESH, 211006

**Roll No - 1327** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHIVA NAND PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. JAYANTI PRASAD SARAI GARHI NAI ABADI PO- JAIGANJ, UTTAR **PRADESH**, 202001

**Roll No - 1328** 

**Category** - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAM CHARAN KAMAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ALAKH KUMAR 856, S-2 NIDHI PALACE SHALIMAR GARDEN EXT-1 SAHIBABAD, UTTAR PRADESH, 201005

**Roll No - 1329** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RADHAKANT MISHRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHEKH MUBARAK VILLAGE BHAGABANDH BASTI PO- BHAGABANDH PS- PUTKI, JHARKHAND, 828111 **Roll No -** 1330

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHEKH KHALIL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK PRATAP SINGH HOUSE NO. 58 GOLDEN AVENUE-3 ROORKEE ROAD, UTTAR PRADESH, 250105 **Roll No -** 1331

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI R.P. SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. INDU KUMARI GOMOH ROAD HARINA BADAPANDEDIH PO-NAWAGARH, JHARKHAND, 828306

**Roll No - 1332** 

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI LAL BABU THAKUR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. SMT. ASHA YADAV PLOT NO Z-8/2 BEHIND SAI MADIR DUBEY COLONY MOWA, CHHATTISGARH, 492001

Category - UR

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI SHEKHAR YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

**Roll No - 1333** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUMAR SHANTI DEEP FLAT NO C1 3RD FLOOR 34, SATYAJIT ROY SARNI KOLKATA, WEST BENGAL, 700060 **Roll No -** 1334

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SATYA NARAYAN AZAD

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANURUDH KUMAR VERMA H.NO.- A/19 BEHIND CRP POLICE LINE WARD NO 4 STATION ROAD BAIRAGARH BHOPAL, MADHYA PRADESH, 462030 **Roll No -** 1335

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MR. DHARAM RAJ VERMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. DEEPTI PANDEY ADD-59/A AKANSHA KUNJ RISALI BHILAI NAGAR, CHHATTISGARH, **Roll No -** 1336

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI C.L. PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. GAJENDRA PRATAP SINGH VILLAGE ROSHAN NAGAR PO- BASUA, UTTAR PRADESH, 243639 **Roll No -** 1337

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI TRIBHAN SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. RANJEETA KUMARI OFFICE OF ADPO COURT PREMISES MAUGANJ REWA, MADHYA PRADESH, 486331

**Roll No - 1338** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI DHARMJEET SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SOMA BISWAS 93/2 VIVEKANAND SARANI PO AND PS BARASAT, WEST BENGAL, 700124 **Roll No -** 1339

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI NIMAI CHAND BISWAS

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. NISHA DEVDAS BHAWSAGAR 302 MANGALA APARTMENT NEAR ZAVERI NURSING HOME VAISHALI NAGAR BUS STOP VAISHALI NAGAR NAGPUR, MAHARASHTRA, 440017 **Roll No -** 1340

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI DEVDAS GHUSAJI BHAWSAGAR

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ASHISH KUMAR GUPTA 1/1151 RATAN KHAND SHARDA NAGAR YOJNA , UTTAR PRADESH, 226002 **Roll No -** 1341

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHAMBHU SHARAN GUPTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRAMOD SINGH VILLAGE- SISAWANIYA , POST- BELWAGHAT, UTTAR PRADESH, 274802 **Roll No -** 1342

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI SHIV PUJAN SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Lategory - UR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Gende

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. KAMLA DINKAR 240B, KAMLA NAGAR STANLEY ROAD, UTTAR **PRADESH**, 211002

**Roll No -** 1343

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SRI NEEL KANTH DINKAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. PRATIMA PANDEY HOUSE OPPOSITE TO GAYATRI MANDIR, RAMPUR UDAYBHAN BALLIA, UTTAR PRADESH, 277001

**Roll No - 1344** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI LATE P.N.PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. VIJAY LAXMI SINGH 70 C/5 CHHOTTA BAGHADA PRAYAGRAJ, UTTAR PRADESH, 211002 **Roll No -** 1345

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI BRAHMA SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. MOHD. ISLAM KHAN HANUMANPUR MUSLIM MOHALLA MUGHAL SARAI, UTTAR PRADESH, 232101

**Roll No - 1346** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI MOHD. BASHARAT ALI

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

**Examination Centre :** 

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHYAM KUMAR YADAV C/O ASHWANI KUMAR SRIVASTAV ADV. 385 MUMFORDGANJ, UTTAR PRADESH, 211002

**Roll No - 1347** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE BRIJ MOHAN YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHALENDRA PRATAP SINGH 448 SUBHASH PURI KANKER KHERA, UTTAR **PRADESH**, 250001

**Roll No - 1348** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI NEPAL SINGH SOAM

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. LALIT KUMAR H.N. 425, JINDAL TRADERS NEAR POST OFF. MAIN BAZAR BALLABGARH, , HARYANA, 121004 **Roll No -** 1349

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GORDHAN DASS

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Category - UK

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. GYAN PRAKASH VILL- AND POST OFF.- JAWAN, TH- BALLABGARH,, HARYANA, 121004 **Roll No -** 1350

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. BHAVI CHAND SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRATEEK KUMAR C/O NONIWAL TRADERS, BHARERA ROAD, BAKSHIWALA, , UTTAR PRADESH, 246701 **Roll No -** 1351

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI VINOD KUMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MOHIT GUPTA 32 C, SDF, SECT. 15A NOIDA, UTTAR PRADESH, 201301 **Roll No -** 1352

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI VIRENDER PRAKASH GUPTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

<u>TIME</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. NARENDER KUMAR P-105, VILL- PILLANJI SAROJINI NAGAR,, DELHI, 110023

**Roll No - 1353** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SH. BHARAT SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR SONI FCA 64/A SHYAM COLONY NEAR PATHWARI MANDIR BALLABGARH, , HARYANA, 121004 **Roll No -** 1354

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GULAB SINGH VERMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MISHRA RAJENDRA PRASAD 4/86 BADAWALA BLDG, D.P. WADI, GHODEPDEV ROAD, MAHARASHTRA, 400033 **Roll No -** 1355

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MISHRA RAMNAIN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR SRIVASTAVA H.N. 63/7 NEWADA GANGANAGAR CIRCULAR ROAD, UTTAR PRADESH, 211001 **Roll No -** 1356

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM NARAYAN LAL SRIVASTAVA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR YADAV VILL- MOJRAPUR, POST- KAKRHATA, P.S. KOTWALI,, UTTAR PRADESH, 276001

**Roll No - 1357** 

**Category - UR** 

**Domicile of C.G. -** NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Gender - MALE** 

Father's / Husband's Name : SHRI TRILOKI YADAV

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

**Examination Centre :** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VINEET KUMAR DIXIT GANGA NAGAR COLONY, SRIRAM GALI NO. 1,, UTTAR PRADESH, 209625

**Roll No - 1358** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHIV SHARAN DIXIT

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. AJAY KUMAR TIWARI VILL+POST- BAIJALPUR, P.S. RASARA, UTTAR **PRADESH**, 221712

**Roll No - 1359** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAJ NARAYAN TIWARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. CHANDRAJEET YADAVA VILL- BELASIA, POST AMBARI, P.S. PHOOLPUR TH-PHOOLPUR, UTTAR PRADESH, 223222

**Roll No - 1360** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAM SHANKER YADAVA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHWETA NAGAR 130, RAJIV NAGAR NEAR VINOBA NAGAR, , MADHYA PRADESH, 457001 **Roll No -** 1361

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI OM PRAKASH NAGAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SURESH KUMAR SONKAR 120/810 NARAYAN PURWA KANPUR NAGAR P.O. SHRI HARIHAR NATH SASHTRI NAGAR KANPUR,, UTTAR PRADESH, 208005 **Roll No -** 1362

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE KHOOB CHANDRA SONKAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SHESH NARAYAN DWIVEDI VILL- SUDNI PUR KALA, POST- HANUMAN GANJ,, UTTAR PRADESH, 221505

**Roll No - 1363** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SRI. MATA PHER DWIVEDI

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

**Examination Centre :** 

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UPENDRA MANI TRIPATHI VILL- GANGAPUR, PO. KURCHA,, UTTAR PRADESH, **Roll No -** 1364

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI NARMADA MANI TRIPATHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDIT KUMAR CHATURVEDI FLAT N. C-7 K.C.G. COMPLEX, MAIN MARKET MEHRAULI, BEHIND SBI. WARD NO. 8, , DELHI, 110030 **Roll No -** 1365

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI B.C. CHATURVEDI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. USHA SINHA D/O SMT. YASHODA DEVI SINHA NEAR VISHAWKARMA AUTO WORKS MAIN ROAD KANKER,, CHHATTISGARH, 494334

**Roll No - 1366** 

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI LATE SHREE BAHUR RAM SINHA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

**TIME** 

**PAPER** 

8:00 A.M. to 11:00 A.M. **Paper I LAW** 

2:00 P.M. to 5:00 P.M. **Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CH . VENKATA SREENIVASA RAO R/O 26-19-7, A.T. AGRAHARAM ROAD, GUNTUR,, ANDHRA PRADESH, 522004 **Roll No -** 1367

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KRISHNA SWAMY CHERUKURI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

• \_\_\_\_\_

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PADM PRAKASH PANDEY LIG - 97, PHASE -1, RAPTI NAGAR COLONY, P.O. AROGYA MANDIR,, UTTAR PRADESH, 273003 **Roll No -** 1368

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RADHEY SHYAM PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

brim Registrar General

(See reverse for instructions)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VISHNU KUMAR SINGH VILL- MAJHOULI, POST. JHAROKALA,, UTTAR **PRADESH**, 231208

**Roll No - 1369** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI UDAI RAJ SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR AZAD VILL- MALDEWA, POST- DUDHI, UTTAR PRADESH, 231208 **Roll No -** 1370

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI LATE RAM LAKHAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAM SAGAR VILL+POST- IKDIRI TH- DUDDHI,, UTTAR PRADESH, 231208 **Roll No -** 1371

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SATYA NARAYAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MRS. RAMMI RANI **OPP.- PARTISTHA FURNITURE NEAR - P.S.N. SCHOOL** LALBANGLA GOVIND PUR ROAD, JHARKHAND, 828109

**Roll No - 1372** 

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SUDHIR KUMAR SINHA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

**TIME** 

**PAPER** 

8:00 A.M. to 11:00 A.M. **Paper I LAW** 

2:00 P.M. to 5:00 P.M. **Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJAY CHOUHAN KOUHAKUNDA PAHADMANDIR, TAH-RAIGARH, CHHATTISGARH, 496001 **Roll No -** 1373

**Category - SC** 

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LATE KARTIK CHOUHAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Dominilo of C C

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. KANCHAN LATA KUSHWAHA NEAR RAJEEV GANDHI CHOWK WADRAFNAGAR, CHHATTISGARH, 497225 **Roll No -** 1374

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI KISHAN CHAND KUSHWAHA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJ KISHORE NAG VILL- DALEIGUDA, PO- SINDHIGUDA, PS/DIST. NABARANGPUR, , ODISSA, 764063 **Roll No -** 1375

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SADANANDA NAG

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. ARTI SHARMA VILL- KHAUR, POST KHAUR, TEH. HUZOOR P.S. BICHHIYA, MADHYA PRADESH, 486001

**Roll No - 1376** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name :

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI SHRI BALMIK SHARMA

**Examination Centre :** 

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUNENDRA KUMAR SHUKLA VILL- NARRHA, POST SHUKULGAWA, TEH GURH, THANA GURH,, MADHYA PRADESH, 486005 **Roll No -** 1377

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI ANNAPURNA PRASAD SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

\_

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJEEV RANJAN H.N. 9, DESHRATNA ROAD VIDYAPATINAGAR, BARIDIH JAMSHEDPUR, , JHARKHAND, 831017 **Roll No -** 1378

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV SHANKAR CHOUDHARY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

-

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAM NARAYAN RATH BADA DANDA SAHI AT/PO. SIKULA VIA. PS-PURUSHOTTAMPUR, , ODISSA, 761018

**Roll No - 1379** 

Category - UR

**Domicile of C.G. -** NO

Affix Passport Size

**Gender - MALE** 

Father's / Husband's Name : SHRI DIGAMBARA RATH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph (Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJAY SINGH 71 JOY MAKALI ABHED ASHARAM MAYAKUND, RISHIKESH, , UTTARAKHAND, 249201 **Roll No -** 1380

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI AMAR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Category - OK

Condon MALE

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. GURU DEEP SINGH Q.N. 4 C.B.I. COLONY SECT. 12B GANDHI NAGAR, DIST:-, GUJARAT, GUJARAT, 382016

**Roll No - 1381** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI GURU PRASAD SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. PIYUSH KUMAR BRAMH WARD 16, DURGA PATH BALAGHAT,, MADHYA **PRADESH**, 481001

**Roll No - 1382** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAVI SHANKAR BRAMH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. BALAKRUSHNA POLAI AT- KAINDI, PO- JILLUNDI P.S.- BHANJANAGAR, **ODISSA**, 760008

**Roll No - 1383** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI INDRAMANI POLAI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SHRIDHAR DWIVEDI H.N. 26, NANDANVAN RESIDENCY, PALAJ CIRCLE,, GUJARAT, 382355 **Roll No -** 1384

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHITLA PRASAD

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

0 1

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAMLESH PRASAD MAURYA S/O LALMAN VILL AND POST PALHANI P.S. SIDHARI TEH- SADAR,, UTTAR PRADESH, 276001 **Roll No -** 1385

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LALMAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DINESH KUMAR SINGH VILL- NEKNAMPUR, POST- DHARAON,, UTTAR PRADESH, 232105 **Roll No -** 1386

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE MEGH NARAYAN SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH KUMAR PANDEY FLAT NO. F306, SARASWATI APRT., A.G. OFFICE SAROZANI NAIDUROAD,, UTTAR PRADESH, 211001 **Roll No -** 1387

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SURENDRA NATH PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

-

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

Domicile of C

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. MALINI DESHRAJ C/O RAJIV DESHRAJ DESHRAJ MANSION NORTH BLOCK GANDHI CHOWK SADAR,, MAHARASHTRA, 440001 **Roll No -** 1388

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAJIV DESHRAJ

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TAPAS RANJAN SAHOO AT/PO.- BATHARLA VIA-PATNAGARH,, ODISSA, 767025 **Roll No -** 1389

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE HARADHANA SAHOO

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. DEEPIKA KESHAV GAWALI BUDDHA NAGAR DR. AMBEDKAR ROAD UNIT NO. 1,, MAHARASHTRA, 440017

**Roll No - 1390** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name :

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI KESHAV T GAWALI

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR JANGHEL SUNDER NAGAR KOHKA,BHILAI WARD N.8, P.O.-SUPELA BHILAI,, CHHATTISGARH, 490023 **Roll No -** 1391

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI LATE KHUSHRAM JANGHEL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. DEEPA GUPTA VILLA NO. 99, SARDAR NEST, P.O. PEDDA GANTE YADA, GAJUWAKA, ANDHRA PRADESH, 530044 **Roll No -** 1392

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI LATE MADAN PRASAD GUPTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

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**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARESH KUMAR JOSHI P.N. F. 10 , FLAT N. F-1 PREM NAGAR-II, GURJARKI THADI, , RAJASTHAN, 302019 **Roll No -** 1393

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM SAHAY JOSHI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MANOJ KUMAR R/O H.N. 961, SECT. 23, HUDA BHIWANI,, HARYANA, 127021 **Roll No -** 1394

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI SH. MAHENDER SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SANTOSH KUMAR PANDEY VILL- KURAWAL POST. SHAHPUR, , UTTAR PRADESH, 273407

**Roll No - 1395** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHIV MURAT PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYENDRA BHASKAR S/O SHIV BADAN 3A/1, BHULAI KA PURA TELIARGANJ,, UTTAR PRADESH, 211004 **Roll No -** 1396

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV BADAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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**Registrar General** 

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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AVINASH KUMAR H.N. 1 GALI N. 17, HOLI CHOWK, A-2 BLOCK WEST SANT NAGAR,, DELHI, 110084 **Roll No -** 1397

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI SH. RAJA RAM ROY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

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**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. RASHMI KHANDELWAL NEAR MAHALAXMI PRINTING PRESS POLSAIPARA STATION ROAD,, CHHATTISGARH, 491001

**Roll No - 1398** 

Category - UR

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI VISHAL KHANDELWAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL MISHRA 14/89 ADARSH NAGAR CHAK MUNDERA DHOOMANGANJ, , UTTAR PRADESH, 211012 **Roll No -** 1399

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI M.D. MISHRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

/ Husband's Name :

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. VANDANA SHUKLA H.NO. 73/L, MOH. RUSTAMPUR, POST - NEW SHIVPURI COLONY, , UTTAR PRADESH, 273016 **Roll No -** 1400

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI AKHILESH KUMAR SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

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Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KAVITA SINGH SURYAVANSHI UC-159, UNITY CITY COLONY BAHADURPUR KURSI ROAD,, UTTAR PRADESH, 226022 **Roll No -** 1401

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAMASHRAYA SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ATHAR ALI L-17/9, BADSHAH NAGAR RAJKIYA COLONY, UTTAR PRADESH, 226006 **Roll No -** 1402

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE AJAZ ALI FAROOQUI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANE RAMESH KHANDU A/P GANESHPUR TAH -CHALISGAON,, MAHARASHTRA, 424101 **Roll No -** 1403

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MANE KHANDU PIRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

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Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SWATANTRA DEV H.NO. 291 SHEKHUPURA COLONY, VIKAS NAGAR, UTTAR PRADESH, 226022

**Roll No -** 1404

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE V.K. DWIVEDI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DURGESH KUMAR TEWARI PANDIT DEENDAYAL UPPADHAYAY NAGAR SARSEWAN, ARJUNGANJ,, UTTAR PRADESH, 226002 **Roll No -** 1405

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHITLA PRASAD TEWARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HARI KRISHNA SRIVASTAVA 538K/168, TULSIPURAM TRIVENI NAGAR LUCKNOW, UTTAR PRADESH, 226020

**Roll No -** 1406

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name :

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI DEVDATT SRIVASTAVA

**Examination Centre :** 

Affix Passport Size

Photograph

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. JITENDRA KUMAR PANDEY 4, STATION ROAD, GAJANAN APARTMENT LILUAH, WEST BENGAL, 711204

**Roll No -** 1407

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI HARI RAM PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DHIRENDRA NATH PANDEY Q.NO. 62, CBI HOUSING COMPLEX C.P. BLOCK, SALT LAKE SECTOR - V, , WEST BENGAL, 700091

**Roll No - 1408** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SUDARSHAN PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Category - UR

Affix Passport Size Photograph

(Similar to that affixed

on application form)

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Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VISHAL KUMAR NAMDEO H.NO. 1321/20N, PLOT NO. 76/A GURHATAL GANESH FURNITURE GALI SHAHI NAKA ROAD GARHA,, MADHYA PRADESH, 482003 **Roll No -** 1409

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI PRAKASH KUMAR NAMDEO

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND MOHAN SHUKLA F-10, NEW RAM NAGAR ASTHA PARISAR, ADHARTAL,, MADHYA PRADESH, **Roll No -** 1410

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI RAMANUJ SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD RIZWAN KHAN H.NO.2090, MOULANA SAHAB KI GALI, KOTWALI WARD, , MADHYA PRADESH, 482002 **Roll No -** 1411

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ABDUL RAUF

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Affix Passport Size

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Domicil

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. LALJEE KHARE 5, KIRTI NAGAR, ADHARTAL, , MADHYA PRADESH, **Roll No -** 1412

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI CHHOTE LAL KHARE

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MRS. RACHANA SINGH CHOUHAN 43, N-3, C-SECTOR, GOVINDPURA, BHEL, , MADHYA **PRADESH**, 462023

**Roll No -** 1413

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name :

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI RAJEEV SINGH CHOUHAN

**Examination Centre :** 

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ABHISHEK ACHARYA M-234 SHIV NAGAR DAMOH NAKA,, MADHYA PRADESH, 482002 **Roll No -** 1414

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI NARMADA PRASAD ACHARYA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. MOHD. SHAFIQUE H. NO. 15 MADEENA HOTEL STREET IBRAHEEM PURA, , MADHYA PRADESH, 462001

**Roll No -** 1415

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE SHAIKH WAHEED

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. GITA RAM V.P.O. AMARHERI, TEH. AND DISTT. JIND, , HARYANA, 126102 **Roll No -** 1416

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MAHAVIR SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

\_ \_\_ \_\_

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Category - OK

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. GOKUL SINGH RAJPUT VILL. - KUMHIGUDA, POST -DEOKAR, TEHSIL -BERLA,, CHHATTISGARH, **Roll No -** 1417

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI LT. SHRI MUKUND SINGH RAJPUT

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMAKANT VILL. KHANJANPUR - KHANJANIA, POST DHAURERA, TAHSIL - NAWABGANJ,, UTTAR PRADESH, 262406 **Roll No -** 1418

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MR. JAWAHARLAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. ARPANA SAINI BABA SHIV DYAL COMPOUND, POLICE CHOWKI KHALASI LINE,, UTTAR PRADESH, 247001

**Roll No -** 1419

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI JAIPAL SINGH SAINI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. PRATIBHA SAINI TAGORE GARDEN COLONY BEHIND RAJ VIHAR PAPERMILL ROAD,, UTTAR PRADESH, 247001

**Roll No -** 1420

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI RAJESHWAR KR. SAINI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MOHD. TARIQ SAMI HALWAIYAN STREET, P.O. NEHTAUR, , UTTAR PRADESH, 246733 **Roll No -** 1421

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ABDUL SAMI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VIJAY KUMAR VERMA 5-C BAILI ROAD NEW KATRA, , UTTAR PRADESH, 211002 **Roll No -** 1422

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PURAN SINGH VERMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

# Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Affix Passport Size Photograph

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KULDEEP KUMAR SHARMA 46/18/D1 MUSLIM HOUSE MOUIRABAD, , UTTAR PRADESH, 211001 **Roll No -** 1423

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV KUMAR SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

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2

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Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SUNNY TAMRAKAR TAMER PARA, KILLA MANDIR ROAD, NEAR S.K.TAILOR, , CHHATTISGARH, 491001

**Roll No -** 1424

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI RAJESH TAMRAKAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DASHRATH PRASAD GUPTA TURRAPANI FUNDURDIHARI P.S. - GANDHINAGER AMBIKAPUR, , CHHATTISGARH, 497001 **Roll No -** 1425

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LATE MOTI LAL GUPTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAKESH KUMAR PANDEY WARD NO. 1, P.O. AND TEHSIL - RAMANUJGANJ, CHHATTISGARH, 497220 **Roll No -** 1426

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SATYANARAYAN PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND KUMAR DUBEY GYANPUR ROAD, NEAR NAGAR PALIKA PARISHAD GOPIGANJ,BHADOHI,, UTTAR PRADESH, 221303 **Roll No -** 1427

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LT. ADITYA NARAYAN DUBEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

--

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AVINASH GUPTA W.NO-10, NEAR POST OFFICE AT-RAMANUJGANJ, , CHHATTISGARH, 497220 **Roll No -** 1428

Category - UR

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI JWALA PRASAD GUPTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HARI OM KANAUJIA HARI OM KANAUJIA 64, NAUVASTA KALYANPUR KANPUR NAGAR, , UTTAR PRADESH, 208017

**Roll No -** 1429

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI BAIJ NATH KANAUJIA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANUJ SHARMA Q.NO.-06 TYPE-III, CBI ANIVESHAN VIHAR CIVIL LINES, NAGPUR, , MAHARASHTRA, **Roll No -** 1430

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PRAKASH CHAND SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KAMAL RAJ Q.NO. 02, CBI COLONY SECTOR - 12, GUJARAT, 382016 **Roll No -** 1431

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. PRAKASH CHAND

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

Registrar Gener

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SHAILESH MALVIYA 862A/757B/1 MALVIYA NAGAR, , UTTAR PRADESH, 211003

**Roll No -** 1432

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAMESHWAR NATH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

(Similar to that affixed on application form)

Photograph

PAPER

**Paper I LAW** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. C. THIRUPPATHI 13D, VEDHAPILLAI STREET, KEERAITHURAI, , TAMIL NADU, 625001

**Roll No -** 1433

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI T. CHELLASAMY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. TRIPURARI PATHAK Q.NO. 5 FIRST FLOOR C.B.I COLONY SEC - 12, GUJARAT, 382016

**Roll No -** 1434

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI BHAVANI PRASAD PATHAK

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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**Examination Centre :** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SAROJ KUMAR YADAV VILL - TONARI, P.O. MAHARAJGANJ, , UTTAR PRADESH, 276137 **Roll No -** 1435

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI RAMHARSH YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

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**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNAPAL SINGH CHAUHAN NEAR VIJAY NAGAR CHATTRI AMKHO, LASHKAR, , MADHYA PRADESH, 474009 **Roll No -** 1436

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MALKHAN SINGH CHAUHAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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**PAPER** 

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TARUN KISHORE VERMA KAUSHLESH MEDICAL STORE PRATAP BAZAR VRINDAVAN,, UTTAR PRADESH, 281121 **Roll No -** 1437

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LADLI KISHORE VERMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

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Gender

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. NEHA JAIN 201/212, POLICE STREET MEERUT CANTT., UTTAR **PRADESH**, 250001

**Roll No -** 1438

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI DEEPAK JAIN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SATISH KUMAR KHASRA NO. - 383/2, A BLOCK AMAN VIHAR COLONY MAWANA ROAD, , UTTAR PRADESH, 250001

**Roll No -** 1439

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI IKRAMPAL SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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**Paper I LAW** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. MAMTA KUMARI KHEDA NAWADA NEAR SAI MANDIR,, UTTAR **PRADESH**, 243601

**Roll No -** 1440

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI BAL KRISHNA MORYA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHAY NARAIN SINGH VILL. AND P.O. - POOR, , UTTAR PRADESH, 277123 **Roll No -** 1441

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI LATE INDRA DEO SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MILIND BAUDDH H.NO. 124 RAJYA KARAMCHARI AWAS COLONY, MAHALGAON HILLS,, MADHYA PRADESH, 474011 **Roll No -** 1442

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BADRI PRASAD BAUDDH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SHIVRANJAN GARG H.NO. 5-/162, HAVELI JUDGE SAHIB, BEHIND GANESH MANDIR, VILL AND TEH. CHHACHHRAULI, P.O. -CHHACHHRAULI,, HARYANA, 135103 **Roll No -** 1443

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. R.N.P. GARG

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPESH KUMAR UCHCHAKOTIYA 129 P. AND T. COLONY R.K. PURI THATIPUR,, MADHYA PRADESH, **Roll No -** 1444

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI GENDALAL UCHCHAKOTIYA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MANOJ KUMAR VILL. - KHURDI P.O. NAGAL TEH. JAGADHARI,, HARYANA, 135004 **Roll No -** 1445

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI NIRMAL SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. SMT. RITA BILHATIA C/O KISHAN PAL SINGH EX. BSF DAMODARPURAM NEAR VERMA CANTROL SUBHASH NAGAR,, UTTAR PRADESH, 243001 **Roll No -** 1446

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAJIV MOHAN

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

**2:00 P.M. to 5:00 P.M. Paper II LAW** 

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SURENDRA SINGH THAKUR DADISA NEAR CHAND KIRANA STORE, RAMKUND NEAR VIVEKANAND ASHRAM, CHHATTISGARH, 492001 **Roll No -** 1447

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI RAM SAGAR SINGH THAKUR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

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**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MOHD. SALEEM ANSARI MOHALLA BIJLI PURA NEAR TIRLOK SINGH PIPE AND SARIYA GODOWN, , UTTAR PRADESH, 242001 **Roll No -** 1448

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI NOORUDDIN ANSARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUJEET KUMAR DUBEY MOH-PURANI TAHSEEL KE GALY WELLESLY GANJ, UTTAR PRADESH, 231001 **Roll No -** 1449

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI KRIPA SHANKAR DUBEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAROTTAM NARESH KUMAR KAURAV C-5 OLD SP OFFICE, PS- SARAFA, MADHYA PRADESH, 452002 **Roll No -** 1450

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHRI MANGAL SINGH KAURAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MITHILESH KUMAR CHAUBEY SHEETAL NAGAR COLONY, BERASIA, TEHSIL-BERASIA, MADHYA PRADESH, 463106 **Roll No -** 1451

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BABULAL CHAUBEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Photograph

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Affix Passport Size

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. KU. JAYA SHARMA SARDAR PATEL MARG, SUTAR MOHALLA, INDIRA KNITTING CENTER, MADHYA PRADESH, 451551

**Roll No -** 1452

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI SHANKARLAL JI SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. LAXMI BABARAO DANDALE C/O S.M. TIWALES H.N.-NEAR VIVEKANAND AASHRAM, SUDHEER COLONY, MAHARASHTRA, 444002 **Roll No -** 1453

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI BABARAO RAMRAO DANDALE

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. KUMAR ALOK AT ADALPUR, POST-ANJANPIR, HAJIPUR, BIHAR, 844103

**Roll No -** 1454

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI PRABHU DAYAL SAHAY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUNIL KUMAR DWIVEDI WARD-5, DIGREE COLLEGE ROAD, TOWN DUDDHI, UTTAR PRADESH, 231208 **Roll No -** 1455

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GIRIVARDHARI DWIVEDI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. KU. SANJU BARMAIYA RAWANWARA KHAS, POST- DIGHAWANI, TEHSIL-PARASIA, MADHYA PRADESH, 480441

**Roll No -** 1456

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI SHRI HARILAL BARMAIYA

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SIDDHARTH KUMAR TANDAN NEAR CHURCH BANJARI NAGAR BIRGAON, CHHATTISGARH,

**Roll No -** 1457

**Category - SC** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SHANKAR LAL TANDAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SUBHASIS MOHAPATRA AT PLOT NO.-1565/31-C, SECTOR-6, MARKATA NAGAR C.D.A., ODISSA, 753014

**Roll No -** 1458

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SRI TRINATH MOHAPATRA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANURAG JAIN D-38, SECTOR-4, NEAR MADRAS AUTO SERVICE, NEAR VIJAYA BANK, DEVENDRA NAGAR, CHHATTISGARH, 492009 **Roll No -** 1459

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI MAHENDRA KUMAR JAIN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BINAY KUMAR SHUKLA VILL AND POST-JAJAULI, THANA AND TEHSIL-MADHUBAN, UTTAR PRADESH, 221603

**Roll No -** 1460

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAMESH CHANDRA SHUKLA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NIKHIL SHRIVASTAVA NEAR DR. ABHA KHARE HOSPITAL, CHOUBEY COLONY, MADHYA PRADESH, 471001 **Roll No -** 1461

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KRIPAL DAS SHRIVASTAVA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KUMAR AMIT AT ADALPUR, POST-ANJANPIR, HAJIPUR, BIHAR, 844103 **Roll No -** 1462

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI PRABHU DAYAL SAHAY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

\_\_\_\_\_

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. OMKAR VILL AND POST-BHARWAN, UTTAR PRADESH, 241202 **Roll No -** 1463

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM JIWAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. PRIY RANJAN SINGH VILL AND POST-PACHKHORA, UTTAR PRADESH, 277123

**Roll No -** 1464

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI HARIDYA NAND SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAI KRISHNA YADAV 15, JUDGES LANE, SARASWATIPURAM, RAIBARELI ROAD, UTTAR PRADESH, 226014 **Roll No -** 1465

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM PRASAD YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SHAMBHU KUMAR F-3/3, INDRAPRASTH APPARTMENT, K. NO.-862,,SANT NAGAR, BURARI, DELHI, 110084 **Roll No -** 1466

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHRI PANCH KAURI RAM

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

•

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHRIGUNATH YADAV 280 OLD NO. 50, G.T. ROAD, POST-LILUAH, P.S.-BELUR OLD BALLY, WEST BENGAL, 711204 **Roll No -** 1467

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI BHARAT YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHUBHANGI SHARMA H.N.-44, KUMHARPURA, PEER GATE, MADHYA PRADESH, 462001 **Roll No -** 1468

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI R.C. SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR PAL WARD-37, INFRONT OF SARASWATI SHISHU MANDIR SCHOOL, CHANDANGAV, MADHYA PRADESH, 480001

**Roll No -** 1469

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI GENDLAL PAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. MAYA DEHARIYA WARD N.-5 MAGZIN LINE, NEAR POTER RAILWAY LINE, PARASIA, TEHSIL-PARASIA, MADHYA PRADESH, 480441 **Roll No -** 1470

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SHANKER LAL

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMAKANT RICHHARIYA TULARAM WALI GALI, TULSI COLONY, GANESH PURA, MADHYA PRADESH, 476001 **Roll No -** 1471

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LAXMAN LAL RICHHARIYA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. AJAY KUMAR PANDEY 9C/42, VRINDAVAN COLONY, RAEBARAEILLY ROAD, UTTAR PRADESH, 226029

**Roll No -** 1472

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name :

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

SHRI RAJENDRA PRASAD PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VIVEKANAND 1001-D-BLOCK SPRING GREENS FAIZABAD ROAD, UTTAR PRADESH, 226028

**Roll No -** 1473

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI HANUMAN PRASAD TIWARI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. VINITA RANI CHAMBER NO.-106, CIVIL COURT HANSI, HARYANA, 125033 **Roll No -** 1474

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI SH.SURESH KUMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR JAIN 1ST FLOOR, RATAN BUILDING, WADIYA STREET, TARDEO, MAHARASHTRA, 400034 **Roll No -** 1475

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI KOLCHANDJI U. JAIN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. ANAND SHARMA FLAT NO.-668, GH-5 AND 7, PASCHIM VIHAR, DELHI, 110087

**Roll No -** 1476

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE SH.BHAGIRATH LAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. YOGENDRA YADAV VILL-DHANAUTI KALA, POST- DHANAUTI KHURD, P.S.- KOTWALI DEORIA, , UTTAR PRADESH, 274001

**Roll No -** 1477

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAM CHANDRA YADAV

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MRS. PRAVESH VILL AND POST-PAHARPUR, TEHSIL-DEOBAND, UTTAR PRADESH, 247551

**Roll No -** 1478

**Category - UR** 

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI RAVINDRA KUMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. KU. ANJANA JAIN NEAR BHARAT PETROLE PUMP, WARD-10, ANJAD ROAD, BHARWANI, SEGAW/SAJAWANI, , MADHYA PRADESH, 451551 **Roll No -** 1479

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MUNNALAL JAIN

Examination Centre : KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUSHIL SHARMA H.N.-B-14, R.P. COLONY, TANSEN ROAD, MADHYA PRADESH, 474002 **Roll No -** 1480

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BANSI LAL SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ARUN SHARMA NEW COLONY NO.-2, NEAR H.N.-212 BIRLA NAGAR, MADHYA PRADESH, 474004 **Roll No -** 1481

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI PRAHLAD SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANDEEP KUMAR SINGH 24/270, RAGHAV NAGAR, NEAR GANGA HOTEL, SBI ROAD, UTTAR PRADESH, 274001 **Roll No -** 1482

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI NAWAL KISHORE SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR RAI MOHALLA-HARPUR, BEHIND PAUHARI BABA MANDIR, POST- BALLIA, UTTAR PRADESH, 277001 **Roll No -** 1483

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI INDRA DEO RAI

KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

**Examination Centre :** 

**Paper I LAW** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VINAY SINGH TOMAR ANTOBAI ROAD, GANESHPURA, MADHYA PRADESH, 476001

**Roll No -** 1484

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI HOTAM SINGH TOMAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MANOJ SINGH BHADORIA GOWARDHAN COLONY, GOLA KA MINDER, MADHYA PRADESH, 474005 **Roll No -** 1485

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI NATHU SINGH BHADORIA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

8 0

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. MANJU LATA HOTA BAIKUNTHPUR, GOUSHALA PARA, DR. DAS GALI, CHHATTISGARH, 496001

**Roll No -** 1486

Category - UR

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI GANESH RAM HOTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed

Affix Passport Size

on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ADEEL AMJAD GHAZNAVI H.N.-89, KURMI TOLA, LAND MARK-NOMANI WATCH COMPANY, POST-SADAR, UTTAR PRADESH, 276001 **Roll No -** 1487

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MR. AZFAR GHAZNAVI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JAMEEL AHMAD NEW STYLE TAILORS, CHHOTI BAZARIYA, MADHYA PRADESH, 476001 **Roll No -** 1488

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI HAZI ABDUL GAFFAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR PANDEY CIVIL COURT BHABUA, BIHAR, 821101 **Roll No -** 1489

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI LALLAN JEE PANDEY

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AJAY PRATAP SINGH CHAUHAN NEW TEHSIL, GHARI TAMNNA HATHRAS, POST-HATHRAS, UTTAR PRADESH, 204101

**Roll No -** 1490

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI JUGENDRA SINGH CHAUHAN

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAVINDER KUMAR VERMA GUPTA BUILDING, ABOVE SBI BANK, N.H.-05, SHIMLA ROAD, DHARAMPUR, TEHSIL-KASAULI, HIMACHAL PRADESH, 173209 **Roll No -** 1491

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KRISHAN DUTT

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Cano	Signature of Candidate :	
Date :	Roll No.	:	
	Mobile No.	:	
	E-mail Id	:	

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RITESH TYAGI 68, KAILAS VIHAR, NEAR KHELGAON, DAYALBAGH, UTTAR PRADESH, 282005 **Roll No -** 1492

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE BHAGWAN SINGH TYAGI

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

( See reverse for instructions )

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Place :	Signature of Cano	Signature of Candidate :	
Date :	Roll No.	:	
	Mobile No.	:	
	E-mail Id	:	

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. PRADUMAN KUMAR SINHA S.K. NAGAR, AHARI, NEAR BRHMARSI CHAUCK, IN THE HOUSE OF BANARSI PRASAD ADVOCATE, POST AND P.S.-AURANGABAD, BIHAR, 824101

**Roll No -** 1493

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI GARIBA LAL

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. **Paper I LAW** 

2:00 P.M. to 5:00 P.M. **Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

on application form)

(Similar to that affixed

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Cano	Signature of Candidate :	
Date :	Roll No.	:	
	Mobile No.	:	
	E-mail Id	:	

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DHARMENDER KUMAR V.P.O. KHARAWAR, TEHSIL- SAMPLA, HARYANA, 124021 **Roll No -** 1494

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI OM PARKASH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:	
	Mobile No.	:	
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DURGESH SHARMA 29 S.B. NAGAR DAYALBAG, UTTAR PRADESH, 282005 **Roll No -** 1495

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI CHANDRA PRAKASH SHARMA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Date :	Roll No.	:	
	Mobile No.	:	
	E-mail Id	:	

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GIRIJESH KUMAR SINGH SIMARIYA, POST-RAMCHANDRA NAGAR, BHARTHAULI, P.S.- JAMHORE, BIHAR, 824121 **Roll No -** 1496

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BACHU SINGH

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

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2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:	
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	E-mail Id	:	

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KAVITA MERAVI C/O BHARAT LAL PARTE WARD NO 1 RAMNAGAR BUDHI, BALAGHAT , MADHYA PRADESH, 481001 **Roll No -** 1497

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI DILIP PARTE

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Date :	Roll No.	:	
	Mobile No.	:	
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. GOVIND KUMAR MAURYA VILLAGE CHHITAPUR, PO- NAKAHRA, UTTAR **PRADESH**, 231001

**Roll No -** 1498

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SRI RAM MAURYA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

# Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

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Photograph

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Date :	Roll No.	:	
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. TULSA KOSHTA NEW JAGRATI NAGAR AMKHERA ROAD GOHALPUR, MADHYA PRADESH, 482004 **Roll No -** 1499

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SHRI PREM LAL KOSHTA

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

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**PAPER** 

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Issuing Authority

brim Registrar General

(See reverse for instructions)

Name :

Photograph

Affix Passport Size

(Similar to that affixed on application form)

Domicile

A LAL KOSHTA htre : higher secondary school

ALBAND, BILASPUR

a pradesh, 482004

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. LATA NADAR H.N.346 NEAR HANUMAN TEMPLE BILPURA TALAAB BILPURA VFJ ESTATE, , MADHYA PRADESH, 482009 **Roll No -** 1500

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI R.DHEERENDRA KUMAR NADAR

**Examination Centre :** KHALSA GIRLS HIGHER SECONDARY SCHOOL, DAYALBAND, BILASPUR Affix Passport Size

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